

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 42

Dated Guwahati, the 16th August, 2016

Hon'ble the Chief Justice has been pleased to constitute a Committee for *reviewing and revising the list of Legal Aid Counsel / Amicus Curiae for the Principal Seat, Gauhati High Court, Guwahati* with the following Hon'ble Judges.

1. Hon'ble Mr. Justice A.K. Goswami
2. Hon'ble Mr. Justice Ujjal Bhuyan
3. Hon'ble Mrs. Justice Rumi Kumari Phukan

By Order,

Sd/- H.K. Sarma,

REGISTRAR GENERAL

Memo No. HC. III – 59/1992/2115-26/G, Dated 16th August, 2016
Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President / General Secretary, Gauhati High Court Advocates' Association.
6. The Member Secretary, Assam State Legal Services Authority, Guwahati.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar _____, Gauhati High Court, Guwahati.
9. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload this *Notification* in the website of the Gauhati High Court.
10. The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice _____, Gauhati High Court, Guwahati.
11. The In-charge, Gauhati High Court Legal Aid Cell, Guwahati.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

16/8/16